आल इंडिया ट्रेड यूनियन कांग्रेस की मांगे

2282. श्री रामवतार शास्त्री : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आल इंडिया ट्रेड यूनियन कांग्रेस का 31वां सत्र 26 अक्तूबर 1980 से 31 अक्तूबर 1980 तक विशाखापत्तनम में हुआ था ;

(ख) यदि हां, तो क्या यह सच है कि श्रमिकों कर्मचारियों तथा सामान्य लोगों की कुछ महत्वपूर्ण समस्याओं पर चर्चा की गई थी और संकल्प पारित किये गये थे ;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है ! और

(घ) आल इंडिया ट्रेड यूनियन कांग्रेस की उन मांगों अथवा निर्णयों पर सरकार की क्या प्रतिक्रिया है ?

श्रम मंत्रालय में उप मंत्री (श्री पी० वेंकट रेड्डी) :

(क) (ख) और (ग) सरकार ने अखिल भारतीय ट्रेड यूनियन कांग्रेस को 31वें अधिवेशन के बारे में प्रेस में रिपोर्ट देखी है। पारित प्रस्ताव में व्यापक विषय है और विशेष रूप से ये विषय बोनस सामाजिक सुरक्षा, औद्योगिक संबंध, रोजगार कार्य घन्टे आदि से सम्बन्धित है।

(घ) सरकार ने प्रस्ताव को नोट कर लिया है और विधान के लिए नीतियां एवं प्रस्ताव बनाते समय इन पर यथोचित विचार करेगी।

Crimes involving Police Personnel

2283. SHRI P. J. KURIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of crimes involving police personnel both of the State and the Central Services over the past year, and the nature of such crimes;

(b) the number of such persons sent up for trial; and the results thereof; and

(c) whether Government propose to appoint committees of experts including sociologists and psychologists for identifying the emotional problems of policemen which pervert them and suggest remedial measures?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The information is being collected from the State Governments, U. T. Administrations and the Central Police Organisations and will be placed on the Table of the House on its receipt.

(c) The Government of India had appointed a National Police Commission with an eminent Social Scientist, as one of its Members to study the *functioning of the Police in its various* facts. The recommendations of the National Poilce Commission contained in the five reports submitted by it so far are under consideration of the Government of India.

Industries set-up with the Central Assistance in West Bengal

2284. SHRI CHITTA MAHATA: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the industries which have been established with the Central assistance in West Bengal during the current year; and

(b) if no, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) During the various plan periods Central Government have set up a number of industrial undertakings in the State of West Bengal. A list of selected units operating in West Bengal